

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No. 425/KB/2017  
CP(CAA) No.395/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

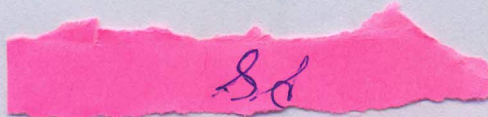
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Orient Paper & Industries Limited.		
Under Section	232 (8)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

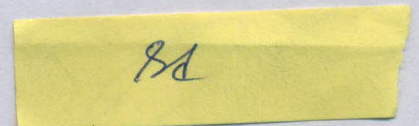
1. Mr D.N. Sharma ) Adv for petitioners  
2. Mr T. Khaitan )  
3. Mr NIRMALYA DASGUPTA } Advocate for Applicant  
4. Mr DEEPAK JAIN }  
ORDER  
11/10/17  
Dugm  
11/10/17

Ld. Counsel for the petitioner and the Ld. Counsel for the applicant  
of C.A. (CAA) No. 425/KB/2017 are present.

List the matter on 08/11/2017 along with C.A.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)